## <u>COURT-I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 235 OF 2017 & IA NO. 588 OF 2017

Dated: 17<sup>th</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Brahmani Thermal Power Private Ltd..... Appellant(s)Vs.Vs.M/s Power Grid Corporation of India Ltd. & Ors..... Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra Mr. Nimesh Kumar Jha

## <u>ORDER</u>

Issue notice to the Respondents returnable on 25.09.2017. Dasti, in addition, is permitted.

IA No. 588 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

List the matter on 25.09.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt